

Name of the Corporate Debtor: M/s Chuo Senko Advertsing India Private Limited ; Date of Commencement of Liquidation : 17.10.2023; List of Creditors/stakeholders as: 15.12.2023										
List of Creditors under regulation 31 (5)(d) of the IBBI ( Liquidation process) Regulations, 2016										
S. NO.	FINANCIAL CREDITOR	SECURED / UNSECURED	RELATIONS	Liquidation - Amt. Claimed	Liquidation - Amt. Admitted	Claim Amt Rejected	Under Verification	% Claim	% Admitted Claim	Remarks
1	Office of Income Tax officer, Ward6(2)(1), R.No. 510, Aaykar Bhawan, M.K.Marg, Mumbai-40002	UNSECURED	UNRELATED	68,505,799.00	68,505,799.00	-	-		90.28%	
2	Principal Commissioner, Deptt of Trade and Taxes, Vyapar Bhawan, IP Estate New Delhi-110002	UNSECURED	UNRELATED	3,020,697.00	3,020,697.00	-	-		3.98%	
2	<b>TOTAL</b>			<b>71,526,496.00</b>	<b>71,526,496.00</b>	-	-	<b>0.00%</b>	94.26%	